BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 574/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company Under Section		Bank of Mahashtra -Vs- Visa Power Ltd. 7 IBC		
1.	S. M. GVI ARUN	GUPTA, FEA	Francial Creditor Applicant	Aaming 7
1)	Ms. Ma. A Ma. A	anja Bhuteria Avind Thurjha Debargha Baron	Adv Adv Coy	ropote St. 30/11/

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Petitioner has filed this petition u/s. 7 of the I & B Code. In view of the decision of 3 member bench in **ICICI Bank Ltd. Versus Palogix Infrastructure Pvt. Ltd.** Petitioner should have proper authorisation for initiation of corporate insolvency process u/s. 7 of I & B Code. Document which has been filed at page 32 is incomplete, which shows that it is

only a part of a document. On the basis of that incomplete document no inference can be drawn. Petitioner is directed to file the complete documents relating to the documents dated 24/08/2017 which is at page 32 along with the Board Resolution, if any.

List on 13/12/2017 for admission.

(Jinan K.R.)

(Jinan K.R.) Member (J) (V.P.Singh)

(V.P.Singh) Member (J)